

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-87/1998/11023/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
Member, MACT,
Barpeta.

Dated Guwahati, the nd 22 November, 2022.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT(B)/2265 Dated 17.11.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave for four days on 22.11.2022, 23.11.2022, 25.11.2022 & 28.11.2022 along with station leave permission from the morning of 22.11.2022 till the evening of 28.11.2022**, has been granted. Further, the District & Sessions Judge, Barpeta and in his absence the in-charge District & Sessions Judge, Barpeta shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/1998/11024-11025/A, dated , 22-11-2022

Copy to:

- 1.The District & Sessions Judge, Barpeta.
2. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)